

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

C.P No. 113/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

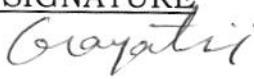
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: Mushtaque Mohd. Amin Athania
V/s.
Neelkamal Realtors & Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Common Order

S. No.	NAME	DESIGNATION	SIGNATURE
CP No. 98/I&BP/NCLT/MB/MAH/2017	CP No. 99/I&BP/NCLT/MB/MAH/2017	Adv for Petitioner	
CP No. 100/I&BP/NCLT/MB/MAH/2017			
CP No. 101/I&BP/NCLT/MB/MAH/2017			
CP No. 102/I&BP/NCLT/MB/MAH/2017			
CP No. 103/I&BP/NCLT/MB/MAH/2017			
CP No. 104/I&BP/NCLT/MB/MAH/2017			
CP No. 105/I&BP/NCLT/MB/MAH/2017			
CP No. 106/I&BP/NCLT/MB/MAH/2017			
CP No. 107/I&BP/NCLT/MB/MAH/2017			
CP No. 108/I&BP/NCLT/MB/MAH/2017			
CP No. 109/I&BP/NCLT/MB/MAH/2017			
CP No. 110/I&BP/NCLT/MB/MAH/2017			
CP No. 111/I&BP/NCLT/MB/MAH/2017			
CP No. 112/I&BP/NCLT/MB/MAH/2017			
CP No. 113/I&BP/NCLT/MB/MAH/2017			

Since it is a transfer matter, at request of the Petitioner list this matter for hearing on 28.4.2017. If at all Form has not been filed in accordance with Insolvency & Bankruptcy Code, the Petitioner is hereby directed to comply with the Notification by the next date of appearing.

List this matter for hearing on 28.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)